

Slum Clearance

1842. SHRIMATI SAVITA BEHEN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the number of persons residing in slum and their percentage to the total population of the country has been on the increase; and if so, the actual, increase registered in this respect since independence;

(b) the percentage of population residing in slums in different metropolitan towns; and

(c) the amount allocated and actually spent on slum-clearance schemes during each of the first four Five Year Plans?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHRA): (a) Yes. The actual increase registered since independence is not known.

(b) Not known.

(c) 1st Five Year Plan.

	Allocated	Spent
	(Rs. in Lakhs)	
1st Five year Plan ..	Nil	Nil
2nd Five Year Plan ..	1299.00	945.12
3rd Five Year Plan ..	2858.25	1651.73

The Slum Clearance and Improvement Scheme was transferred to the State Sector from the beginning of the Fourth Five Year Plan. The Central Government does not provide any direct financial aid for the scheme. However the State Governments have complete freedom to utilise funds for the scheme out of the block loans and block grants provided to them by the Central Government for the 11 State Plan Schemes taken together.

Selection grade for teachers in Delhi Schools

1343. SHRIMATI PRATIBHA SINGH: SHRI SUDHANU SINGH:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the date from which the selection grade for teachers in Delhi Schools has been introduced;

(b) the category of teachers eligible for the selection grade, and the criteria on which it has been decided;

(c) whether all the eligible teachers in Government and Government Aided Schools have since been granted selection grade; and

(d) if not, the names of the schools affected thereby together with the reasons therein?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) 1st September, 1971.

(b) The following 15 categories of teachers are eligible for Selection Grade:-

1. Post Graduate Teachers
2. Trained Graduate Teachers
3. Language Teachers
4. Drawing Teachers (Senior)
5. Physical Education Teachers (Senior)
6. Domestic Science Teachers (Senior)
7. Craft Teachers (Senior)
8. Music Teachers (Senior)
9. Drawing Teachers (Junior)
10. Physical Education Teachers (Junior)
11. Domestic Science Teachers (Junior)
12. Craft Teachers (Junior)
13. Music Teachers (Junior)
14. Laboratory Assistants
15. Primary School Teachers

The Selection Grade is to be granted to the extent of 15 per cent of permanent posts in the above mentioned categories, on the basis of seniority subject to fitness.

(c) and (d) Barring a few teachers, whose cases are under consideration, selection grade has been granted to all eligible teachers in Government Schools. As regards

Aided Schools and schools under local bodies, the information is being collected.

Preference to Army Officers in the Allotment of D.D.A. Flats

1344. SHRIMATI PRATIBHA SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether any preference is given to the Army personnel / Army officers in the allotment of houses by D.D.A.;

(b) if not, the reasons therefor; and